

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 111
CP(IB)/76(AHM)2020

Order under Section 7 IBC

IN THE MATTER OF:

Narmada Sagar Agri Seeds Pvt Ltd
V/s
Entire Ceramics Ltd

.....Applicant

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

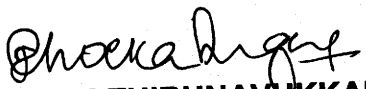
PRESENT:


For the Applicant :Mr. Wasif S Kadari, learned counsel
For the Respondent :Mr. Harmish K Shah, learned counsel

ORDER

Both sides submitted that the settlement talks are going on, hence requesting for adjournment.

Matter to appear on 16.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)